

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 21st February, 2018

NO.LJ (B) 4/2018/82 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
1.	Smti D.Kharjana, GM, DCIC, Nongstoin	Within West Khasi Hills District, Nongstoin	Deputy Commissioner, West Khasi Hills District, Nongstoin
2.	Smti B.H.Syiem, D.O, Soil & W.C.Conservation, Nongstoin	- do -	- do -
3.	Smti N.Kharbuli, Suptd of Fisheries Office, Nongstoin	- do -	- do -
4.	Shri A.Khongwir, SDO, PHE, Nongstoin	- do -	- do -
5.	Shri Slastar Warbah, EE, EE (PWD) (TC) PWD (R) Western Circle cum DPIU Nongstoin	- do -	- do -
6.	Shri L.R. Kharpomtiah, Tourist Officer, District Tourism, Nongstoin	- do -	- do -
7.	Shri T.Suchen, Asstt. Co-op Officer, Sub- Registrar of Co-op Societies, Nongstoin	- do -	- do -
8.	Shri B.Kharsynteng, AEE, PWD(R) - I, Nongstoin	- do -	- do -
9.	Shri K.D.R.Marak, Labour Inspector, Dy. Labour Commissioner, Nongstoin	- do -	- do -
10.	Shri T.Diengngan, BDO, Mawshynrut, C & RD Block, Mawshynrut	- do -	- do -
11.	Shri G.J.L.Sangriang, AEE, AEE (Mech), Nongstoin	- do -	- do -
12.	Shri J.Syiemiong, AEE, AEE, PWD (R), Sonapahar	- do -	- do -

13.	Shri R.Kurbah, Asstt. Engineer, AE, District Urban Affairs, Nongstoin	- do -	- do -
14.	Shri C.R.Challam, S.E, S.E, PHE, Nongstoin	- do -	- do -
15.	Shri S.Lyngdoh, DHO, District Horticulture Officer, Nongstoin	- do -	- do -
16.	Shri C.Kharraswai, AEE, AEE, PWD (R) II, Nongstoin	- do -	- do -
17.	Shri Manbha Nongkhlaw, CDPO, District CDPO, Nongstoin	- do -	- do -
18.	Shri D.Shabong, EE, EE, PHE (RWS), Nongstoin	- do -	- do -
19.	Shri S.K.Budnah, DFO, Divisional Forest Officer, S.F. Nongstoin	- do -	- do -
20.	Shri R.Wankhar, District Sericulture Officer, District Sericulture Office, Nongstoin	- do -	- do -
21.	Shri D.Ranee, AEE, AEE, PWD (Bldg), Nongstoin	- do -	- do -
22.	Shri Wanbor Syiemlieh, Asstt. DHO, Asst. Dir. of Horticulture, Nongstoin	- do -	- do -
23.	Shri P.B.War Nongbri, DSO, District Sport Officer, Nongstoin	- do -	- do -
24.	Shri P.N.Wahlang, DAO, District Agril. Officer, Nongstoin	- do -	- do -
25.	Shri M.Dhar, SE, SE, PWD (R) W.C. Nongstoin	- do -	- do -
26.	Shri Risaw Nongphud, SDO, SDO (WR), Nongstoin	- do -	- do -
27.	Shri T.A.Sangma, Suptd of Taxes, Nongstoin	- do -	- do -
28.	Shri T.S.Basan, EE, EE, PWD (R), Nongstoin	- do -	- do -
29.	Shri Mark Paul Jala, Inspector, Inspector Legal Metrology, Nongstoin	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B)4/2018/82- A,

Dated Shillong, the 21st February, 2018

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, West Khasi Hills District, Nongstoin. With a request to circulate to all Officers concerned. This has a reference to No. NDE. 11/LA/2017/7, dt 22.12.2017
4. Personnel & A.R (A) Department.
5. Election Department.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Data Entry Operator (DEO), Law (A) Department for uploading the Notification in Law Department website.
8. Office Copy.

By order etc...,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
